

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**  
ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **06.05.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : Jigsaw Solutions  
-Vs-  
M/s Insara Technologies Pvt Ltd

**MAIN PETITION NUMBER** : CP/559/IB/2017

**(IA/MA) APPLICATION NUMBERS**

IA/1163(CHE)/2024

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**ORDER**

Present: Mr. V.Manivannan, Ld. Counsel for Applicant/Liquidator.

This application has been filed seeking extension of liquidation timeline till 08.10.2024. Prayer has also been made for condonation of delay of 9 days in filing the application.

Having gone through the reasons stated in the application, delay is condoned and the liquidation timeline is extended till 31.08.2024.

IA/1163(CHE)/2024 is **disposed of**.

-sd-  
[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)

MS

-sd-  
[SANJIV JAIN]  
MEMBER (JUDICIAL)

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**IN THE MATTER OF** : Jigsaw Solutions  
Vs  
M/s Insara Technologies Pvt Ltd

**MAIN PETITION NUMBER** : CP/559/IB/2017

**(IA/MA) APPLICATION NUMBERS**

IA/965(CHE)/2022

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**ORDER**

Present: Ld. Counsel Shri. Adharsh for the Applicant.

Ld. Counsel Shri. V Manivannan for the Respondent No. 1 /

Liquidator, who is also present in person.

Ld. Counsel for the Liquidator seeks adjournment stating that forensic audit has not been completed, it will take some more time.

List the application for hearing on **02.07.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)